

**GOVERNMENT OF TELANGANA
ABSTRACT**

WCD & SC – Disability Inclusive Disaster Risk Reduction – LOCKDOWN period - Declaration of State Commissioner for Rights of Persons with Disabilities as State Nodal Authority for Persons with Disabilities (PwDs) & The District Welfare Officers, WCD&SC Dept., except Hyderabad and Assistant Director, WD & SC Dept. Hyderabad as District Coordinators in respect of PwDs – Orders - Issued.

DEPARTMENT FOR WOMEN, CHILDREN, DISABLED AND SENIOR CITIZENS
(SCHEMES-II)

G.O.Rt.No. 35

Dated: 17-04-2020
Read the followings:-

1. D.O.Letter No.Secy/1/2020, dated:26-03-2020 of Secretary to GOI, Ministry of Social Justice & Empowerment, Dept., for Empower of PwDs (Divyangjan), New Delhi, with Guidelines for implementation.
2. Section 8 & 25 of Rights to Persons with Disabilities Act, 2016.

ORDER:

In the reference 1st read above, the Government of India has issued Comprehensive Disability Inclusive Guidelines for protection and safety of persons with disabilities (Divyangjan) during LOCKDOWN period.

2. Accordingly the following are notified under section 8 (4) & 25(a), (c),(i)&(j) of the Right to Persons with Disabilities (RPwDs) Act,2016 .

| S.No. | Officer | Notified as |
|-------|--|-----------------------|
| 1 | State Commissioner for PwDs cum Director, Disabled Welfare and Senior Citizens, Hyderabad | State Nodal Authority |
| 2 | District Welfare Officer of WCD&SC Dept. (DWOs)& Assistant Director, WCD&SC Dept., for Hyderabad District. | District Coordinator |

3. The above officers shall take measures for protection and safety of Rights to Persons with Disabilities during COVID-19.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

D. DIVYA,
SPECIAL SECRETARY TO GOVERNMENT.

To

1. The State Commissioner for Persons with Disabilities, Hyderabad.
2. All the District Welfare Officers in the State of Telangana.
3. The Assistant Director, O/o.WCD & SC, Hyderabad
4. All Collectors and District Magistrate in the State of Telangana.
5. The Director, Welfare of Disabled and Senior Citizens, Hyderabad.

Copy to:

1. The Heads of all Departments in the State Telangana.
2. The P.S. to Principal Secretary to Government, State Disaster Management for favour of information.
3. All Secretariat Departments, Government of Telangana, Hyderabad for information and necessary action.
4. The Commissioner, Women Development and Child Welfare Department, Hyderabad.

// FORWARDED :: BY ORDER //

SECTION OFFICER.